

BUSINESS ADVISORY COMMITTEE
(Seventeenth Lok Sabha)

FOURTH REPORT

(Presented on 16.07.2019)

The Business Advisory Committee held a sitting on Tuesday, the 16th July, 2019.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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| (1) The Motor Vehicles (Amendment) Bill, 2019.
<i>(Consideration and passing)</i> | 4 Hours |
| (2) The Surrogacy (Regulation) Bill, 2019.
<i>(Consideration and passing)</i> | 4 hours |
| (3) The Arbitration and Conciliation (Amendment) Bill, 2019,
after it is passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 3 hours |
| (4) The Airports Economic Regulatory Authority of India
(Amendment) Bill, 2019, after it is passed by Rajya
Sabha.
<i>(Consideration and passing)</i> | 3 hours |

NEW DELHI;
16th July, 2019
Ashadha 25, 1941 (Saka)

(Om Birla)
Chairperson,
Business Advisory Committee.